

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ 15 /IB/2017
PETITION NUMBER : TCP/363/ (IB)/2017
NAME OF THE PETITIONER(S) : ALLWIN CARGO SERVICE
NAME OF THE RESPONDENT(S) : SRI PADMABALAJI STEELS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	M. SIVACHANDRAN	RP	
2	P. Jeyamohan	Counsel for Respondent	

ORDER

RP in person present. Counsel for Corporate Debtor present and undertakes to provide the explanatory notes pertaining to the balance sheet for the years 2013-2014 and also the details of the Operational Creditors. The RP will send a communication to the Corporate Debtor for seeking details by visiting the Registered Office premises/factory of the Corporate Debtor on 10.02.2018. Put up on 13.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)